

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 85 of 2014 & IA-155 of 2014**

**Dated : 17<sup>th</sup> December, 2014**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd., ... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anurag Sharma  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Nishtha Sikroria for R-1

**ORDER**

As the Hon'ble Bench did not assemble today, the matter is posted on  
**21<sup>st</sup> January, 2015.**

Court Master

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